

CENTRAL ADMINISTRATIVE TRIBUNAL  
Principal Bench

O.A. No. 383 of 1998

New Delhi, dated this the 23rd September, 1998

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

Shri Ganga Prasad Misra,  
S/o Shri Bihari Lal Misra,  
C/o Shri Anil Kumar,  
F-371, Raj Nagar-II,  
New Delhi.

.... APPLICANT

(By Advocate: Shri Yogesh Sharma)

Versus

1. Union of India through  
the General Manager,  
Western Railway, Churchgate,  
Bombay.

2. The Divl. Railway Manager,  
Western Railway, Jaipur  
Rajasthan.

(None appeared)

.... RESPONDENTS

ORDER (Oral)

BY HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

Applicant prays for a direction to consider his case for reengagement as Casual Labourer in preference to juniors and outsiders.

2. I have heard Shri Yogesh Sharma for applicant. None appeared for respondents.

3. Shri Sharma states that applicant's representation dated 7.10.97 (Ann. A-7) still remain undisposed of by respondents as yet.

4. If so this O.A. is disposed of with a direction to respondents to dispose of applicant's aforesaid representation dated 7.10.97 in accordance with rules and instructions on the

(2)

subject within three months from the date of receipt of a copy of this order under intimation to applicant. No costs.

(3)

*Anyolga*  
(S.R. Adige)  
Vice Chairman ((A))

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